

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00935/2018

Date of decision: 16.11.2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

C. Manmadhan Pillai,
59 years, S/o Late A Chellappan Nair,
Senior Accountant,
PA-V/VI SEC, o/o Director of Accounts (Postal-Kerala Circle,
Thiruvananthapuram, residing at Kedhara, SRA-142A,
Sreenagar, Manikandeswaram Post, Vattiyoorkav,
Thiruvananthapuram 695013.

Applicant

(By Advocate – Mr. V.Sajith Kumar)

V e r s u s

1. Union of India represented by the
Secretary to Government, Department of Posts,
Ministry of Communications,
Government of India, New Delhi 110 001.
2. The Chief Postmaster General, Kerala Circle, Department of
Posts, Trivandrum 695033.
3. The Director of Accounts, Kerala Circle (Postal), Kerala Circle
Thiruvananthapuram 695001.
4. The DDG(PAF), Postal Accounts Wing, IV Floor, Dak Bhavan,
New Delhi 110 116.

Respondents

(By Advocate – Mr. Shaiju, ACGSC)

This Original Application having been heard on 16.11.2018, the Tribunal on same day delivered the following:

O R D E R (ORAL)

Per: E.K.Bharat Bhushan, Administrative Member:

Heard Ms. Arya, Advocate representing Mr. V. Sajithkumar, learned counsel for the applicant on admission.

2. Mr. Shaiju, learned ACGSC takes notice on behalf of the respondents.

3. The applicant is aggrieved that she is being paid less pay than a junior of hers by name Smt. Sathyabhama. It is alleged that the said junior has five years less service than the applicant. A representation which she has filed before 4th respondent dated 24.11.2017 (copy is at Annexure A.3) is still pending.

4. Having heard both sides, we feel at this stage that ends of justice would be met if a direction is given to Respondent No.4 to dispose of the pending representation. Accordingly, Respondent No.4 is directed to consider and dispose of Annexure A.3 representation within a period of three months from the date of receipt of a copy of this order by a speaking order and communicate the same to the applicant.

5. With the above direction, the O.A. stands disposed of *in limine*.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

sj*

List of Annexures of the Applicant in O.A. No. 180/000935/2018

Annexure A-1 - True copy of the relevant pages of the gradation list of Senior Accountants issued by the Director of Accounts (Postal) as on 01.07.2013.

Annexure A-2 - True copy of the representation dated 22-09-2017 submitted before the 2nd Respondent.

Annexure A-3 : True copy of the representation dated 24.11.2011 submitted before the 4th respondent.

Annexure A-4 - True copy of the request dated 27.06.2018 submitted by the Applicant before the 3rd respondent.

1. List of Annexures of the Respondents in O.A.No.180/000935/2018

Nil
